NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No.220/17	T.P. No.	Purpose For hearing	Section	Name of the Parties M/s. / Mr.	
	-		252(3)	Vividha Foods and Delicacies Pvt Ltd Vs ROC	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
AMMARORNAS	Peh'hunce	da albe
97390360 & 3		y ways

ORDER

Counsel for Petitioner is present. She has filed acknowledgement for service of notice on ROC, Karnataka. Await report. List it on 12.02.2018.

Member (T)

Member (J)